tries was held in New Delhi in August, 1983 when the SARC Declaration was signed and an Integrated Programme of Co-operation was launched. Active steps are being taken for the implementation of the SARC programme.

Beggary in the Capital

- 578. SHRI SHRIKANT VERMA: Will the Minister of SOCIAL WEL FARE be pleased to state:
- (a) what steps have been taken oy Government in the recent months to eliminate menace of beggary in the Capital; and
- (b) what are the details of the success achieved in the matter so far?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Different enforcing authorities have been recently activised to intensify the anti-beggary drives by* deploying more men and vehicles and creating increased faeilities.

(b) 4,046 beggars have been arrested from 1st December, 1983 to 26th February, 1984.

Scholarship for Handicapped Students

- 579. SHRI KISHOR MEHTA; Will the Minister of SOCIAL" WELFARE be pleased to state:
- (a) what are the details of the phy sically handicapped students of Gov ernment College and D.S.D. Govern ment College, Gurgaon, Haryana who have applied for scholarship under a Central'y sponsored scheme imple mented through the State for the years of 1982-83 and 1983-84;
- (b) whether scholarships for tlie above two sessions have been disburs ed to these students; if not, what are the reasons therefor and by when the scholarships would be disbursed to them; and

(c) whether Government propose to issue instructions to the Government of Haryana for payment of this scholarship in monthly or quarterly instalments?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a). Under this Central Scheme only one handicapped student applied for scholarship from Government College, Gurgaon and none from S. D. College, Gurgaon. No one applied during 1983-84.

- (b) During 1982-83 scholarship was disbursed to one student of Government College, Gurgaon.
- (c) State Governments/Union Territories are being requested to arrange timely disbursement of scholarship to all handicapped students.

Extension of Employment Guarantee Scheme

£80. SHRI A. G. KULKARNI: SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of RURAL DEVE-LOPMENT be pleased to state:

- (a) whether Government have prepared any scheme for extension of employment guarantee scheme as is in fores in Maharashtra to other States in the country;
 - (b) if so, what are the details thereof; and
- (,?) what are the financial implications of the scheme and by when it i_s likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) to (c) The Rural Landless Employment Guarantee Programme (RLEGP) has been launched recently, with two basic objectives, *viz.* (i) to improve and expand employment opportunities for rural landless with a